

**Atomic Power Plant in Kaiga, Karnataka**

906. SHRI C.P. MUDALA GIRI-YAPPA:  
SHRI K.H. MUNIYAPPA:

Will the PRIME MINISTER be pleased to state:

(a) the progress made so far to set up Atomic Power Plant near Kaiga in Karnataka;

(b) the total money spent so far in this regard;

(c) the time by which the plant is likely to be commissioned;

(d) whether any foreign assistance is being sought for setting up this plant; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Construction of the main plant buildings is in progress. Manufacture and delivery of plant components and equipment is progressing. Works on a number of supply-cum-erection packages on the conventional systems have been awarded and are in progress. Reactor equipment installation works are scheduled to be taken up in the year 1992.

(b) The cumulative expenditure on this project as on September, 1991 is about Rs. 345 crores.

(c) As per present status, the first unit is expected to achieve criticality in June 1996 and the second unit in a period of six months thereafter. A period of about six months will be required between achievement of criticality and commercial operation of the units.

(d) No, Sir.

(e) Does not arise.

**Sick Small and Tiny Industrial Units**

907. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) the number of sick small and tiny industrial units;

(b) whether under the nursing programme for the revival of sick SSI units, only 1% of the above mentioned units are looked after by the BIFR;

(c) whether the Government have chalked out a programme for helping the remaining 99% unit; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) As reported by RBI, there were 186441 sick SSI units (including tiny units) with outstanding bank credit of Rs. 2243.31 crores as at the end of September, 1989, the latest period for which data are available.

(b) to (d). Small Scale Industrial Undertakings and Ancillary Undertakings are outside the purview of Sick Industrial Companies (Special Provisions) Act, 1985. Hence, sick SSI units are not reported to BIFR. Financial institutions and banks prepare rehabilitation package in respect of sick SSI units considered as potentially viable and extend necessary reliefs/concessions for the revival of the units.

**Allotment of 48 Meter Plots in Rohini**

908. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state: